

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO. 746  
TO BE ANSWERED ON 23.07.2018

CONSERVATION OF MONUMENTS AND MEMORIALS

746. SHRI K.R. P. PRABAKARAN:

Will the Minister of CULTURE be pleased to state:

- (a) the mechanism/policy in place to promote conservation, preservation and beautification of monumental buildings, statues and memorials dedicated to the National leaders in urban cities in the country including Tamil Nadu;
- (b) the details of the number of identified places and memorials erected in the State of Tamil Nadu during each of the last three years and the current year;
- (c) the expenditure incurred on the maintenance and upkeep of these memorials and monuments during the above period; and
- (d) whether there is any proposal for beautification of Marina beach and if so, the details thereof and the progress made in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND MINISTER  
OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE.  
(DR. MAHESH SHARMA)

- (a) Conservation of protected monuments of National importance in the country is taken up by the Archaeological Survey of India (ASI) within the provisions of AMASR (Amendment & Validation) Act, 2010 as well as National Policy for Conservation of Ancient Monuments and Archaeological Sites, 2014.
- (b) No such work has been taken up by the ASI.
- &
- (c)
- (d) Marina beach is not a protected monuments of ASI.